


No. A-22012/1/2021-HRD 1/66
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Vaniya Bhawan, New Delhi
Dated: 10 April, 2026

Office Order 3.9 2026

In continuation to DGFT's Order No. 20/2026 dated 11.03.2026 and in terms of Department of Commerce's O.M. No.A-22012/1/2026-E-I dated 23.03.2026, it is hereby conveyed that the date of posting of Shri Raman Kumar, Joint DGFT, in DGFT (HQ) shall be treated as 02.02.2026 instead of 02.03.2026 (F/N) for the purpose of pay, allowances and all other service benefits.

2. All other contents of the Office Order shall remain unchanged.
3. This issues with the approval of the Competent Authority.


(Ajay Chaudhary)
Foreign Trade Development Officer
Email: Chaudharyajay.edu@nic.in
Phone no. 011-23038833

Copy to:

- i) Officers Concerned
- ii) PSO to DG, DGFT
- iii) PPS to all Additional DGFTs/ Statistical Advisor in HQ
- iv) PA to all Joint DGFTs at DGFT (HQ)
- v) Under Secretary (E-1), Department of Commerce
- vi) Cash Section & CPAO, O/o DGFT (HQ.), New Delhi
- vii) Office order file/ Guard file/ Personal file of the officer's concerned.

No. A-22012/1/2021-HRD 12596
Government of India
Ministry of Commerce & Industry
Department of Commerce Directorate General of Foreign Trade

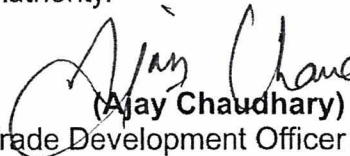
Vanijya Bhawan, New Delhi
Dated: 11th March, 2026

Office Order No...20...../2026

In pursuance of Department of Commerce's Office Order No. 22/2026 (WD Series) dated 28.02.2026, the following Deputy Secretaries of Central Secretariat Service (CSS) are taken on the strength of Directorate General of Foreign Trade, with effect from the dates mentioned against their names:

S.No.	Name of the officer	Designation	Date of taken on strength of DGFT
1.	Shri Harish Upadhayay	Joint DGFT	02.03.2026 (F/N)
2.	Shri Raman Kumar	Joint DGFT	02.03.2026 (F/N)

2. This issues with the approval of the Competent Authority.


(Ajay Chaudhary)
Foreign Trade Development Officer
Email: Chaudharyajay.edu@nic.in
Phone no. 011-23038833

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- I. Officers Concerned
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No.A-22012/1/2026-E.I
Government of India
Ministry of Commerce and Industry
Department of Commerce

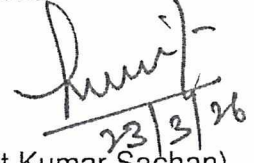
Vanijya Bhawan, New Delhi
Dated the 23rd March, 2026

OFFICE MEMORANDUM

Subject: Posting of Shri Raman Kumar, Dy. Secretary, DGFT - reg.

The undersigned is directed to refer to this Department's Office Order No. 22/2026 (WD Series) dated 28th February, 2026 on the above mentioned subject and to state that on promotion as Deputy Secretary, Shri Raman Kumar, joined in this Department on 02.02.2026 (F/N) and was under posting in this Department w.e.f. 02.02.2026. Hence, posting of Shri Raman Kumar as Deputy Secretary in DGFT may be treated w.e.f. 02.02.2026 for salary and other purposes.

2. This issues with the approval of Competent Authority.


23/3/26

(Sumit Kumar Sachan)

Under Secretary to the Govt. of India

Ph:23039829

Email : sumit.sachan@gov.in

To

Shri Satya Raja Sekhar G,
Joint DGFT,
O/o DGFT,
Vanijya Bhwan,
New Delhi – 110001

Copy to:

1. Shri Raman Kumar, DS, O/o DGFT, Vanijya Bhawan. New Delhi.